

**HIGH COURT OF SIKKIM
GANGTOK**

No. 14./HCS

Date: 26.04.2023

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, High Court of Sikkim has been pleased to re-constitute the **Recruitment Committee** for recruitment of candidates in the cadre of Sikkim Judicial Service (2022-23), comprising of the following:

- | | | |
|-----|---|------------------|
| 01. | Hon'ble Mr. Justice Bhaskar Raj Pradhan, Judge, High Court of Sikkim | Chairman |
| 02. | Mr. N.G. Sherpa, presently posted as Director, Sikkim Judicial Academy | Member |
| 03. | Mr. Benoy Sharma, presently posted as Central Project Coordinator, High Court of Sikkim | Member |
| 04. | Registrar, High Court of Sikkim | Member-Secretary |

By Order,

sd/-

(Prajwal Khatiwada)
Registrar General
High Court of Sikkim

Memo No.: 955-61/HCS

Date: 26.04.2023

Copy to:

1. The Deputy Registrar-cum-Private Secretary to Hon'ble Mr. Justice Bhaskar Raj Pradhan, Judge, High Court of Sikkim.
2. The Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
3. The Addl. Registrar-cum-PS to Hon'ble Judge-I, High Court of Sikkim.
4. The Principal District & Sessions Judge, Gangtok & OSD to the Hon'ble, the Chief Justice.
5. The Director, Sikkim Judicial Academy.
6. The Registrar, High Court of Sikkim.
7. The Central Project Coordinator, High Court of Sikkim.
8. Guard file, and
9. File.


Registrar (Judicial Service)